

National Company Law Tribunal

Allahabad Bench

CP NO. 46/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: M/s Deviluxmi Foods India Pvt Ltd & Haryali Seeds Farm

SECTION OF THE COMPANIES ACT: U/S 433 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

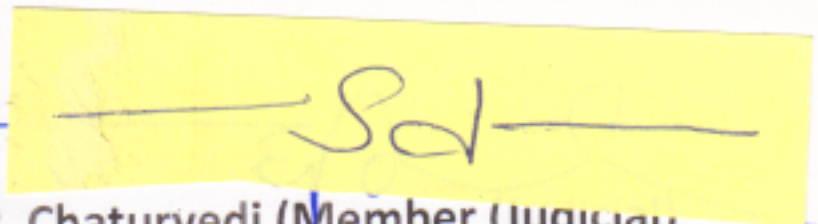
CP No. 46/2016

Today, there is no representation from the petitioner side, despite proper notices were issued by the Registry of this Tribunal. The Registry also furnished tracking details notices delivered to the petitioner.

In view of this, the case is fixed for the consequential order in the matter.

The matter is listed on 22nd August, 2017.

Date: 02.08.2017


Shri H.P. Chaturvedi (Member (Judicial))

Typed by
P.K.Jyoti